

SL. No.122

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/250/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda Ltd
NAME OF THE RESPONDENT(S)	Shobha Devi Sarda
UNDER SECTION	95 of IBC

ORDER

The matter is adjourned to 23.12.2022.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL